

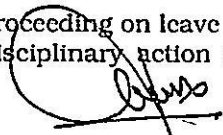
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI**

ORDER

In pursuance to the meeting dated 07.05.2026 and as per directions of Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi, Ms.Upasna Chawla, Judicial Assistant, (Contact No.-9818786237, e-mail: generalbrne.ddc@ddc.nic.in) presently posted as Branch Incharge, General Branch, North-East District, Karkardooma Courts, Delhi, is hereby nominated as 'Nodal Officer' of North-East District, in respect of 'Uploading of Digitized and Bookmarked Soft Copy of TCR/LCR', on the TCR portal, provided by Hon'ble High Court of Delhi, New Delhi (office order No.1317/DHC/CPC Sectt./2023 dated 10.08.2023), in addition to the work already assigned to her with immediate effect.

Note:

(1) Non-compliance of the above order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official as per rules.


(SANJAY SHARMA-I)

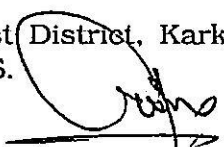
Principal District & Sessions Judge,
NE District, Karkardooma Courts, Delhi - --

No. 4016-4032 /Admn/NE/KKD/2026

Dated 11 MAY 2026

Copy forwarded for information to:

1. Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. All the Ld. Judicial Officers, posted at North-East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (Judl.)/Branch Incharge, Admn.-II, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
5. The Officer Incharge, Record Rooms/Digitization Cell, North-East District, Karkardooma Courts, Delhi.
6. The Administrative Officer (Judl.)/Branch Incharge, Administration Branch/Judicial Branch/General Branch/Bail Section/Filing Section/Record Rooms, North-East District, Karkardooma Courts, Delhi.
7. The AAO/DDO, Accounts Branch, North-East District, Karkardooma Courts, Delhi.
8. The Officer/official concerned.
9. Dealing official, Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi. ✓
10. Dealing Official, R&I Branch, North-East District, Karkardooma Courts, Delhi, for uploading the same on LAYERS. ✓
11. PS to the office of undersigned.


Principal District & Sessions Judge,
North-East District, KKD Courts, Delhi

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